>

Title : Introduction of the Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010.

MADAM SPEAKER: Now, the House will take up legislative business.

Shri Murli Deora to introduce a Bill.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): I beg to move for leave to introduce a Bill further to amend the Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act, 1962.

MADAM SPEAKER: The question is:

> "That leave be granted to introduce a Bill further to amend the Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act, 1962."

The motion was adopted.

SHRI MURLI DEORA: I introduce the Bill.

अध्यक्ष महोदया : श्री विष्णु पद राय।

...(व्यवधान)

श्री विष्णु पद राय (अंडमान और निकोबार द्वीपसमूह): अध्यक्ष महोदया,...(व्यवधान)

MADAM SPEAKER: Nothing will go on record except what Shr Bishnu Pada Roy is saying.

*(Interruptions) â€¦ **

अध्यक्ष महोदया : आप सब लोग क्यों खड़े हैं, आप बैठ जाइये। जीरो-आवर है, आप बैठ जाइये।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाएं, माननीय सदस्य को बोलने दीजिए।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाएं। जीरो ऑवर है। माननीय सदस्य को बोलने दीजिए।

â€¦(व्यवधान)

MADAM SPEAKER: Please sit down.

...(*Interruptions*)

MADAM SPEAKER: Nothing will go on record except what Shri Bishnu Pada Ray says.

*(Interruptions) â€¦**